CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Original Application No.629/2011

Jabalpur, this Monday, the 13th day of August, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Baboolal, S/o Shri Toran Singh, Aged about 52 years, Occupation-Loco Pilot (goods train), Guna, R/o Quarter No. 26/B, Railway Colony, Guna (MP), Pin code-473001-Applicant

(By Advocate –**NONE**)

Versus

- 1. Union of India, through Secretary in the administration Of department of Railway Ministry, Rail Bhawan, New Delhi, Pin Code 110006
- 2. The General Manager, West Central Railway, Indira Market, Jabalpur (MP), Pin Code-482001
- 3. The Senior DPO, West Central Railway, Divisional Railway Manager's Office, Habibganj Bhopal (MP), Pin Code 462001

-Respondents

(By Advocate -Shri A.S.Raizada)

ORDER (ORAL)

By Navin Tandon, AM:-

None for the applicant.

2. On last four occasions also i.e. on 20.07.2016, 20.11.2017, 28.02.2018 & 02.07.2018 none appeared for the applicant.

- **3.** Today also when the matter was called none appeared for the applicant. Thus, it is seen that the applicant is no more interested in prosecuting this case.
- **4.** Accordingly, the Original Application is dismissed for want of prosecution.

(Ramesh Singh Thakur) Judicial Member rn (Navin Tandon) Administrative Member